

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

Dated, Shillong 26th March, 2021

NOTIFICATION

No. HCM II/168/2014/Estt/ 1217 In terms of Rule 6 (8) of the High Court of Meghalaya (Designation of Senior Advocate) Rules, 2017 and pursuant to the resolution passed by the Full Court in its meeting held on 26.03.2021, the Hon'ble High Court is pleased to confer Senior Advocate designation to the following Advocates, under section 16 (2) of the Advocates' Act, 1961, :-

- | | | |
|---|---------------------------|---|
| 1 | Shri. Amit Kumar | Enrolment No. : D/42/1996
Enrolment Date : 05.01.1996
Bar Council of Delhi. |
| 2 | Shri. Kaustav Paul | Enrolment No. : 596 of 2001
Enrolment Date : 19.12.2001
(Bar Council of Assam, Nagaland, Mizoram, Tripura, Meghalaya, Manipur, Arunachal Pradesh and Sikkim) |


**Secretary
Committee for Designation
of Senior Advocate**

Memo. No. HCM II/168/2014/Estt/ 1217A

Dated, Shillong 26th March, 2021

Copy to for information:-

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice R.V.More, Judge, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya, Shillong.

5. The Private Secretary to the District Judge, all District Courts in the State.
6. The Secretary General, Supreme Court of India, New Delhi.
7. Shri. Amit Kumar, Advocate General of Meghalaya, Shillong.
8. The P.A. to Registrar General, High Court of Meghalaya, Shillong.
9. The Registrar General, all High Courts.
10. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
11. The District & Sessions Judge, all District Courts in the State.
12. The Additional Advocate General of Meghalaya, Shillong.
13. The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
14. The Secretary, Bar Council of India, Lal Bahadur Shastri Marg, New Delhi.
15. The President/Secretary, all Bar Associations in the State.
16. Shri Kaustav Paul, Advocate, High Court of Meghalaya, Shillong.
17. The Central Government Counsel, Shillong.
18. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
19. Notice board.
20. Office file.



**Secretary
Committee for Designation
of Senior Advocate**